

- (i) Eighteenth Report on action taken by the Government on the observations/recommendations contained in the Eighth Report (Sixteenth Lok Sabha) on 'Demands for Grants (2015-16)' of the Ministry of Food Processing Industries;
- (ii) Twenty-seventh Report on the action taken by the Government on the observations/recommendations contained in the Sixteenth Report on the Subject 'Mega Food Parks' of the Ministry of Food Processing Industries; and
- (iii) Thirtieth Report on action taken by the Government on the observations/recommendations contained in the Twenty-sixth Report on 'Demands for Grants (2016-17)' of the Ministry of Agriculture and Farmers Welfare (Department of Agricultural Research and Education).

SHRI DEREK O'BRIEN (West Bengal): Sir,...

MR. DEPUTY CHAIRMAN: No, no; it is not over. ...(Interruptions)... Let me finish this formal Business. ...(Interruptions)... I told you that I will allow you. I will call you.

SHRI PRAMOD TIWARI (Uttar Pradesh): Sir, what about me? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. He has notice, that is why I said. Now, there is the Motion for election to the court of the University of Delhi.

MOTION FOR ELECTION TO THE COURT OF THE UNIVERSITY OF DELHI

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Sir, I move the following Motion:-

“That in pursuance of item (xix) of clause (1) read with clause (3) of Statute 2 of the Statutes of the University of Delhi, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Court of the University of Delhi in the vacancy caused by the completion of term of membership of Shri Jagat Prakash Nadda on the Court on the 5th August, 2015.”

The question was put and the motion was adopted.

श्री नरेश अग्रवाल (उत्तर प्रदेश): महोदय, मेरा मनी बिल के संबंध में है।

MR. DEPUTY CHAIRMAN: Yes, I will call you after Shri Derek O'Brien. Okay, Shri Derek O'Brien. ...(Interruptions)...

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, I have a point of order. For the first time, I am raising it. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Yes, I have called him, and after that I will call you also. *...(Interruptions)...*

SHRI DEREK O'BRIEN (West Bengal): Sir,...

DR. T. SUBBARAMI REDDY: Sir, I have a point of order. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: I will allow you also.

SHRI SATYAVRAT CHATURVEDI (Madhya Pradesh): Sir, you assured me that you will allow me after him. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No, no; he has given notice; Shri Naresh Agrawal has given notice. So, second, I will call Shri Naresh Agrawal. He is on a point of order. So, let us go by order, not by disorder. *...(Interruptions)...* Sit down.

**RE. DELAY IN LANDING OF FLIGHT CARRYING MS. MAMATA
BANERJEE AT KOLKATA AIRPORT**

SHRI DEREK O'BRIEN (West Bengal): Sir, I have given notice under Rule 267 because Members of this House and the country need to know what happened last night. What happened last night was that the Chief Minister of West Bengal was coming from Patna on a flight. It is a one-hour-flight. When it was 200 kilometres away from Kolkata, the pilot announced that the flight was eighth in the sequence of landing. Subsequently, the pilot has gone on record saying that he informed the ATC that he was short of fuel and he should be allowed to land. The landing was delayed and the flight hovered around — some people were saying 15 minutes and some others said 30 minutes — for a considerable amount of time. After that, it is said that the ATC allowed another flight to land. The bottom line is that the pilot had no other option but to land since there was a full emergency situation. There were fire engines, there were ambulances which were all out there. There was an emergency-like situation created. Not only the Chief Minister of West Bengal was there, but there were a hundred other passengers. On flight was also my own colleague here, Mr. Mukul, who is the Chairman of the Department-related Parliamentary Standing Committee on Transport and Tourism. The question here is: Is there more to this than meets the eye? This is not one occasion. I am not making any insinuation. Today, it is one Opposition leader. Is it a coincidence that this Opposition leader today is at the forefront? There are other Opposition leaders. There is Behenji here,